

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI
Company Appeal(AT) (Insolvency) No. 237 of 2020

IN THE MATTER OF:

Tata Consultancy Services Limited **...Appellant**

Vs

Vishal Ghisulal Jain, RP **....Respondent**

Present:

For Appellant: Ms. Foreshte D. Sethna, Mr. Suman Yadav and Ms. Aditya Sareen, Advocates

For Respondent: Ms. Soumya Salkumar, Advocate

ORDER

26.02.2020 Heard learned Counsel for both the sides. Parties may file their short Written Submission, not more than three pages, by 03.03.2020.

Reserved for judgment.

[Justice A.I.S. Cheema]
Member (Judicial)

[Justice Anant Bijay Singh]
Member (Judicial)

(Kanthi Narahari)
Member(Technical)